NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 23.03.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
	CP(IB)/No.0 1/BB / 2017	Admi-ssion	Rule 6 of IB	Belthangady Taluk Rubber Groweri Marketing & Processing Co-op Ltd V/s Falcon Tyres Ltd

NAME (IN CAPITAL) NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PRASHANTH. B.K

M/S CCI - LEGAL BELTHANGADY

TALOK RUBBER

GROWERS

MARKETING

& PROCESSING

CO-08 L+0

Counsel for petitioner is present. Petition is admitted. Issue notice to the respondent.

List it on 29.03.2017. Petitioner is directed to serve notice on the respondent.

MEMBER (T)